

ITEM NO.101(PH)

COURT NO.12

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 417/2010

BASHEERA BEGAM

Appellant(s)

VERSUS

MOHAMMED IBRAHIM &amp; ORS.

Respondent(s)

WITH

Cr1.A. No. 416/2010 (II-C)Cr1.A. No. 408-414/2010 (II-C)

Date : 25-09-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI  
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Appellant(s)  
In Cr1.A.417/10

Mr. KTS Tulsi, Sr.Adv.  
Mr. Siddhant Sharma, Adv  
Mr. B.Ragunath, Adv.  
Mr. Ibhram Ali, Adv.  
Mr. Vijay Kumar, AOR

In Cr1.A.416/2010

Mr. P.R. Kovilan, Adv.  
Mrs. Geetha Kovilan, AOR  
Ms. Jubli Momalia, Adv.

In Cr1.A.408-14/10

Mr. M. Yogesh Kanna, AOR  
Mr. S. Partha Sarathi, Adv.  
Mr. Raja Rajesh Waran S., Adv.

For Respondent(s)

Mr. Kumar Dushyant Singh, Adv.  
Mr. Mukul Lather, Adv.  
Mr. Arun Adhlakha, Adv.  
Mr. Dharmendra Kumar Sinha, AOR

Mr. R. Balasubramanian, Sr. Adv.  
Mr. B. Karunakaran, Adv.  
Mr. Mukesh Verma, Adv.  
Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Yash Pal Dhindra, AOR

Mr. R. Basant, Sr. Adv.  
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Mr. Dushant Kumar Singh, Adv.  
Mr. Kanippaiah Meyappan, Adv.  
Ms. Kanika kalaiyarasan, Adv.

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Mr. S. partha Sarathi, Adv.  
Mr. Raja Rajeshwaran S., Adv.

Ms. Yamunah Nachiar, Adv.  
Mr. S. Ravi Shankar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Pursuant to order dated 19.09.2018, learned counsel appearing for the parties have filed their respective charts.

Heard further arguments of the learned counsel for the parties qua the chart and also the photographs received from the High Court.

The photographs shall be kept by the Registry in a separate cover.

We have heard learned senior counsel/learned counsel for the parties in Criminal Appeal No. 417/2010, Criminal Appeal No. 416/2010 and Criminal Appeal Nos. 408-414 of 2010 at length.

Hearing concluded.

Judgment reserved.

(MADHU BALA)  
COURT MASTER (SH)

(SUMAN JAIN)  
BRANCH OFFICER